NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014 With TP No. 42/397-398/NCLT/AHM/2016 (New) CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with CP No. 58/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

Name of the Company:

Atmaram B. Agarwal & Ors.

V/s.

Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. S. SUR MARRAYANAN ADVOCATE Robber Surger

2. Manish Binani

3. R-4
R-1-2
Readi Piranemi

4. Atmalam Petitioner P-1
American

<u>ORDER</u>

Mr. Atmaram Agrawal (Petitioner no. 1) Present. Mr. Manish Binani (Respondent no.4) present. Learned Advocate Mr. S. Suryanarayanan present for Respondents no. 6 to 9.

Petitioners filed list of events.

For verification of record.

List the matter on 11.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.